

Modernisation of Airports in Kerala

4169. PROF. K.V. THOMAS:
SHRI THAYIL JOHN ANJALOSE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to modernise Cochin and Trivandrum airports in Kerala;

(b) if so, the details thereof including the estimated expenditure likely to be incurred thereon; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) to (c). The International Airports Authority of India have allocated a sum of Rs. 11.36 crores for improvement and modernisation of Trivandrum airport by way of strengthening of runway, taxi-track, apron, construction/modification of terminal and other buildings, provision of airfield lighting and navigational aids. In the case of Cochin Airport, the National Airports Authority has been asked to examine the feasibility of expansion.

Flight from Calicut to Gulf Countries

4170. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to introduce flights from Calicut to Gulf countries; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). Indian Airlines has already

introduced tripe weekly service on the Calicut-Sharjah-Calicut route with effect from 15.2.1992.

Diesel Power Stations in Kerala

4171. PROF. K.V. THOMAS: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Kerala has requested the Union Government for approval and financial assistance for the Branapuram, Calicut and Kasargod Diesel power stations; and

(b) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). Government of Kerala have submitted proposal for Diesel based power stations at Brahmapuram, Kasargod and Vadakara/Kozhikode and have sought external bilateral assistance for their projects. Kerala Government have been advised to tie up various inputs particularly fuel oil linkage before the schemes are processed for approval and financial assistance.

[*Translation*]

Doordarshan Kendra at Khajuraho

4172. KUMARI UMA BHARTI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have recently received any proposal to set up a Doordarshan Kendra at Khajuraho, Madhya Pradesh; and

(b) if so, by when it is likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) and (b). Requests have been received from time to time for expansion of TV service in the State of Madhya Pradesh including Khajuraho. Extension of TV service to Khajuraho, as also similarly placed areas in the country, can be carried out in a phased manner depending upon availability of resources for future plans of TV expansion and interse priorities for the extension of TV service to the uncovered parts of country.

Theft at Airports

4173. SHRI RAJENDRA AGNIHOTRI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether goods in large quantity are stolen from various airports;

(b) if so, the value of goods stolen from Delhi, Bombay and Calcutta airports during each of the last three years; and

(c) the action taken or proposed to be taken to prevent the recurrence of such incidents?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The information is being collected and will be laid on the table of the House.

Small Hydro-Electric Projects in Madhya Pradesh

4174. SHRI RAMESHWAR PATIDAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of small hydro-electric

projects of Madhya Pradesh pending clearance; and

(b) the time by which these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). No small hydro-electric power project of Madhya Pradesh costing more than Rs. 25 Crores is pending for clearance with the Government. Execution of the projects costing less than Rs. 25 Crores has been delegated to the respective state authorities.

[English]

Digital Electronic Exchange In Delhi

4175. DR. C. SILVERA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether all the telephone exchanges in Delhi have been converted into digital electronic exchanges;

(b) if so, the names thereof together with the line capacity of each of the exchanges; and

(c) if not, the time by which they are likely to be converted?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) The names and capacities of the exchanges which have been converted into digital electronics exchanges in Delhi are given in the attached Statement-I.

(c) (i) Electromechanical exchanges detailed in Statement-II are pro-